



**भारतीय रिजर्व बैंक Reserve Bank of India**  
**संपदा विभाग Estate Department**  
**बेंगलूरु Bengaluru**

**Tender for Consultancy Services for Structural Design & Services for Security Watch Towers at Main Office Premises, Reserve Bank of India, Bengaluru**

**E-Tender No: [RBI/Bangalore Regional Office/Estate/25/25-26/ET/359](#)**

The 'Pre-Bid Meeting' for the captioned work was conducted as per schedule at 11.00 AM on August 08, 2025 at Meeting Room, 2<sup>nd</sup> Floor, Estate Department, Reserve Bank of India, Bengaluru. The following staff members of RBI and representatives of the prospective bidders were present during the pre-bid meeting:

Sl. No.	Name and designation of the RBI officials
1.	Smt. Shweta Yadav, Assistant General Manager
2.	Shri Purushotam Kumar, Assistant Manager (Tech- Civil)
3.	Shri Abhishek B. Sathe, Assistant Manager

S. N.	Name of the prospective bidder/s	Name of the representative
1	M/s. IRCLASS System & Solutions Pvt. Ltd.	Shri Suresh M. H.

The following queries / issues were raised / discussed during the pre-bid meeting. The clarifications given by the Bank with respect to each of these queries / issues are as follows:

S. N.	Query / Proposal	Bank's response / revised condition
1	Clarification sought regarding obtention of an approval/ NOC from the Local Authorities	It was clarified that Consultant shall coordinate with the Local Municipal/ Statutory Authorities and obtain necessary approvals, if any, from them. If such approvals are not required in the matter, the Consultant shall certify to that effect.
2	Clarification sought regarding requirement of proof-checking by engineering/ technical institute	It was clarified that the Consultant shall get the design proof-checked by engineering/ technical institute of national importance like IIT, NIT, etc. in consensus with Banks' Engineer.

Note: Above amendments / clarifications are issued for information to all intending bidders. Minutes of the pre-bid meeting shall form part of tender. All other parts of the tender document continue to remain unaltered. Submission of tenders shall be construed to be in conformity to the bid document and amendments/clarifications.

**General Manager(O-i-C)**  
**Reserve Bank of India**  
**Bengaluru**